

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 13/(MAH)/2015
CA No.

CORAM:

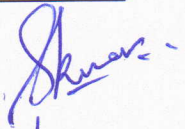



Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE PARTIES: M/s. Shadaab Ahmed Shabbir Pvt. Ltd.
V/s.
M/s. Damask Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dr. Abhinav Chandrasekhar a/w Adv. Sharadendra Sneha	Advocate for Respondent No. 1. & for Proposed Respondent No. 4 & 5	 
2.	Adv Kunal Dwarkadas Amrit Katari 1/b Little & Co.	Advocate for Respondent Nos. 2 & 3	 
3.	Adv. Pusskettem G Chavan 1/b Khan Jared Ali <u>Order</u>	Advocate for Petitioners	

CP. No. 10 to 13/397-398/CLB/MB/MAH/2015

At the request of the parties, list this matter top on the Board on 23.11.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)